COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 140 OF 2014

Dated: 19th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. M.G.Ramachandran

Ms. Ranjitha Ramachandran

Ms.Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

<u>ORDER</u>

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant and the learned counsel Ms. Suparna Srivastava, appearing for the first Respondent submitted that, the instant matter may kindly be posted for hearing on 28.08.2018 to enable them to take necessary instructions from their clients to make their submissions.

Submissions made by the learned counsel appearing for the Appellant and the learned counsel appearing for the first Respondent, as stated above, are placed on record.

List this matter for hearing on <u>28.08.2018</u>, as requested and agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

js/vt